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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/726/IB/2017  
NAME OF THE PETITIONER(S) : JDSU DEUTSHLAND GMBH  
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. K.M. ANAND  
(FOR DNANESH KUMAR)

COUNSEL FOR OPERATIONAL  
CREDITOR



2. Jaresh Anil

Counsel for Respondent



**ORDER**

Counsels representing both the parties are present. Counsel for corporate debtor submitted that he needs time to seek instructions for settling the amount claimed by the operational creditor. Time is enlarged at request with a direction to both the counsels to make submissions, if the settlement talks fails. Put up on 27.02.2018.

sd/-

(S VIJAYARAGHAVAN)  
Member(Technical)

sd/-

(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc